

ITEM NO.14 Court 1 (Video Conferencing) SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).896/2012

(Arising out of impugned final judgment and order dated 14-12-2010
in WP No.5/2010 passed by the High Court of Gujarat at Ahmedabad)

MAULIN J BAROT Petitioner(s)

VERSUS

THE STATE OF GUJARAT & ORS. Respondent(s)

IA No.65062/2020 - APPLICATION FOR PERMISSION
IA No.62510/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No.62511/2020 - EXEMPTION FROM FILING AFFIDAVIT

Date : 16-09-2021 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Cheryl Douza, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
For State of Guj. Mr. Kanu Agrawal, Adv.
Mr. Harish Pandey, AOR

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. Prateek Som, Adv.
Mr. Alok Dubey, Adv.
Mr. Sudhir S. Rawat, Adv.

Mr. Saurabh Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Having heard Mr. Prashant Bhushan, learned counsel for
the Petitioner, Mr. Tushar Mehta, learned Solicitor General for the
State of Gujarat as also Mr. Saurabh Mishra, learned counsel for
the Applicant, we direct the Respondent- State to prepare a draft

mechanism as prayed for by the applicant in IA No. 62510 of 2020, which is as extracted below:

"a) pass an order directing the Respondent No.1 - State of Gujarat to frame a mechanism to the satisfaction of this Hon'ble Court whereby requests for bona fide transfers are considered on merits subject to the final orders which may be passed by this Hon'ble Court in the present SLP;"

In addition to the above, the proposed mechanism should include that the transfers be made on non-profit basis.

Let the draft mechanism be placed before us on the next date of hearing.

List the matter after one week along with T.C. (C) No. 298 of 2017.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(R.S. NARAYANAN)
COURT MASTER (NSH)